

HIGH COURT OF ANDHRA PRADESH

Through Video Conference HONOURABLE THE CHIEF JUSTICE

To be Heard on Tuesday The 31st day of March 2020 (After Bench Work)

S.No.	Case Number	Petitioner Adv	Respondent Adv	District/Case Remarks					
(CAUSE LIST MOTION HEARING)									
ADMI	ISSION (CO-OP SO	CIETIES)		76,					
1	WP/8087/2020 IA 2/2020 IA 1/2020	SRINIVAS BASAVA	GP FOR COOPERATION (AP)	ANANTAPUR					
2	WP/8145/2020 IA 2/2020 IA 1/2020	SRINIVAS BASAVA	GP FOR COOPERATION (AP)	ANANTAPUR					
3	WP/8146/2020 IA 2/2020 IA 1/2020	SRINIVAS BASAVA	GP FOR COOPERATION (AP)	ANANTAPUR					
ADMISSION (MUNICIPAL ADMN.)									
1	WP/8151/2020	V V PRABHAKARA RAO		WEST GODAVARI					
INTE	RLOCUTORY (REG	ULAR BAILS)							
5	CRLP/1520/2020 IA 1/2020	GANGISETTI UMA SANKAR	PUBLIC PROSECUTOR (AP)	CHITTOOR					
ô	CRLP/1604/2020	P V N KIRAN KUMAR	PUBLIC PROSECUTOR (AP)	CHITTOOR					
INTE	RLOCUTORY (ANT	TICIPATORY BAILS)							
7	CRLP/7703/2019 IA 1/2020	PENJURI VENUGOPAL	PUBLIC PROSECUTOR (AP)	ANANTAPUR					
3	CRLP/365/2020	ALLAM RAMESH	PUBLIC PROSECUTOR (AP)	CHITTOOR					
9	CRLP/1061/2020	TADDI NAGESWARA RAO	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM					
10	CRLP/1246/2020	P V VENKATA RAVI SANKAR	PUBLIC PROSECUTOR (AP)	CHITTOOR					
11	CRLP/1291/2020	M RAVINDRA	PUBLIC PROSECUTOR (AP)	PRAKASAM					
12	CRLP/1387/2020	VENKAT RAO RAVULAPALLI	PUBLIC PROSECUTOR (AP)	SPS NELLORE					
13	CRLP/1388/2020	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP)	SPS NELLORE					
14	CRLP/1413/2020	V ESWARAIAH CHOWDARY	PUBLIC PROSECUTOR (AP)	EAST GODAVARI					

15	CRLP/1435/2020	K SRINIVAS	S M SUBHANI (SC FOR ACB AND SPL PP)	KURNOOL
16	CRLP/1455/2020	G VENKATA REDDY	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
17	CRLP/1468/2020	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
18	CRLP/1491/2020	KAMBHAMPATI RAMESH BABU	PUBLIC PROSECUTOR (AP)	SPS NELLORE
19	CRLP/1494/2020	NH AKBAR	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
20	CRLP/1508/2020	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP)	ANANTAPUR
21	CRLP/1512/2020	V VENKATA KUMAR	PUBLIC PROSECUTOR (AP)	CHITTOOR
22	CRLP/1552/2020	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR (AP)	PRAKASAM
23	CRLP/1554/2020	M V V R SATYANARAYANA	PUBLIC PROSECUTOR (AP)	KRISHNA
24	CRLP/1555/2020	M P KASHYAP	PUBLIC PROSECUTOR (AP)	YSR KADAPA
25	CRLP/1556/2020	M P KASHYAP	PUBLIC PROSECUTOR (AP)	YSR KADAPA
26	CRLP/1557/2020	M P KASHYAP	PUBLIC PROSECUTOR (AP)	YSR KADAPA
27	CRLP/1558/2020	M P KASHYAP	PUBLIC PROSECUTOR (AP)	YSR KADAPA
28	CRLP/1580/2020	S DILIP JAYA RAM	PUBLIC PROSECUTOR (AP)	GUNTUR
29	CRLP/1581/2020	MANCHANAPALLI SURYANARAYANA	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
30	CRLP/1588/2020	T S ANIRUDH REDDY	PUBLIC PROSECUTOR (AP)	ANANTAPUR
31	CRLP/1592/2020	RAMA CHANDRA RAO GURRAM	PUBLIC PROSECUTOR (AP)	KURNOOL
32	CRLP/1596/2020	V ROOPESH KUMAR REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE
33	CRLP/1597/2020 IA 1/2020	V V LAKSHMI NARAYANA	PUBLIC PROSECUTOR (AP)	GUNTUR
34	CRLP/1603/2020	PILLIX LAW FIRM	PUBLIC PROSECUTOR (AP)	KRISHNA
35	CRLP/1626/2020	THOTA RAMAKOTESWARA RAO	PUBLIC PROSECUTOR (AP)	GUNTUR
36	CRLP/1629/2020	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP)	YSR KADAPA
37	CRLP/1639/2020	P V N KIRAN KUMAR	PUBLIC PROSECUTOR (AP)	CHITTOOR
38	CRLP/1655/2020	S D GOWD	PUBLIC PROSECUTOR (AP)	KURNOOL

CAUSE LIST MOTION HEARING CAUSELIST COURT NO 1-FOR TUESDAY THE 31ST MARCH 2020 , HIGH COURT OF AP AT AMARAVATHI - 3 -

39	CRLP/1671/2020	VENKATA DURGA RAO ANANTHA	PUBLIC PROSECUTOR (AP)	GUNTUR
40	CRLP/1673/2020	N RAVI PRASAD	PUBLIC PROSECUTOR (AP)	GUNTUR
41	CRLP/1685/2020	Y NAGI REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE
42	CRLP/1686/2020	PILLIX LAW FIRM	PUBLIC PROSECUTOR (AP)	ANANTAPUR
43	CRLP/1688/2020	N ASHWANI KUMAR	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
44	CRLP/1739/2020	VENKATESWARLU VALMIKI	PUBLIC PROSECUTOR (AP)	KURNOOL
45	CRLP/1740/2020	DASARI S V V S V PRASAD	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
46	CRLP/1746/2020	N ASHWANI KUMAR		KURNOOL
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